

action will be completed for filling up all the posts of drivers and wiremen ?

THE MINISTER OF STATE OF THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI KHURSHED ALAM KHAN) : (a) and (b) There are at present six vacancies in the categories of drivers and wiremen at Delhi Airport in International Airports Authority of India, out of which, three are reserved for Scheduled Tribes, one for Scheduled Caste, and the remaining two are unreserved.

(c) Posts reserved for Scheduled Tribes are being advertised. Trade test/interview for the post reserved for Scheduled Castes will be held shortly. Two unreserved posts of drivers will be filled only when the need arises. Subject to availability of suitable candidates, the reserved vacancies are likely to be filled within six months.

### मूल्यों में वृद्धि

2894. श्री रामलाल राही : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि 4 सितम्बर, 1983 के "जनयुग" में प्रकाशित एक समाचार के अनुसार पिछले 43 महीनों में 46 प्रतिशत मूल्य बढ़े हैं ;

(ख) यदि हाँ, तो मूल्यों में वृद्धि रोकने के लिए सरकार ने क्या उपाय किए हैं ; और

(ग) यदि कोई उपाय नहीं किए गए हैं, तो इसके क्या कारण हैं ?

वित्त मंत्री (श्री प्रणव मुखर्जी) : (क) से (ग) थोक मूल्य सूचकांक 43 महीनों के दौरान (जनवरी, 1980 और अगस्त अंत, 1983 के बीच) 39.0 प्रतिशत बढ़ा है, न कि 46.0 प्रतिशत, जैसा कि 4 सितम्बर, 1983 के जनयुग में समाचार छपा है।

सरकार मुद्रास्फीति के नियंत्रण को उच्च-प्राथमिकता दे रही है। सरकार की मुद्रास्फीति निरोधक नीति में मुख्य रूप में मांग और पूर्ति के प्रबन्ध पर बल दिया गया है जिसमें सार्वजनिक वितरण प्रणाली को सुदृढ़ बनाना, आवश्यक वस्तुओं की पूर्ति में वृद्धि करना और ऐसे उपयुक्त उपाय अपना कर जैसे कि बैंकिंग प्रणाली से नकदी बाहुल्य को बटोर कर अर्थव्यवस्था में कुल मांग पर रोक लगाना भी शामिल है।

वर्तमान सरकार द्वारा किये गये उपायों के फलस्वरूप बिन्दु-प्रति-बिन्दु आधार पर थोक मूल्य सूचकांक के रूप में मुद्रास्फीति की वार्षिक दर को जो 1979-80 में 29.4 प्रतिशत थी, कम करके 1980-81 में 16.7 प्रतिशत और 1981-82 में 2.4 प्रतिशत पर ला दिया गया है। 1982-83 के दौरान यह दर 6.2 प्रतिशत थी।

सरकार द्वारा किये गये उपायों और चालू वर्ष में उत्पादन की उज्ज्वल संभावना को देखते हुए यह आशा की जाती है कि चालू वर्ष में भी मुद्रास्फीतिकारी दबावों को उचित रूप से काबू में रखा जा सकेगा।

### Export of Pepper

2895. SHRI SKARIAH THOMAS : Will the Minister of COMMERCE be pleased to state :

(a) whether there is slump in the export of pepper ;

(b) if so, the reasons thereof ;

(c) the total quantity of pepper exported during the last three years with year-wise break-up of earnings ; and

(d) the steps being taken to boost the export of pepper ?

THE MINISTER OF STATE IN  
THE MINISTRY OF COMMERCE  
(SHRIMATI RAM DULARI SINHA) :

(a) While there has been no slump in the export of pepper, there have been variations in the quantities exported from year to year, reflecting the international

demand and supply.

(b) Does not arise.

(c) Exports of pepper from India during the last four years are as under :—

Year	Quantity (tonnes)	Value (Rs. Crores)
1979-80	20898	33.52
1980-81	26364	38.95
1981-82	20608	27.98
1982-83	22592	29.39

(d) Measures taken to boost export of pepper include getting market surveys undertaken, sending of sales delegations to importing countries and participation fairs and exhibitions. Besides this, with a view to improving the export earnings, member countries of the International Pepper Community such as India, Brazil, Indonesia and Malaysia have agreed to observe a common minimum export price from August, 1983.

have been given extension in service during the last one year ;

(b) whether it is a fact that the Officer given extension have already attained the retirement age of 55 years ;

(c) whether they would have retired at the age of 52 years, if they were in regular army ;

**Extension of Service to Permanently  
Seconded Service Officers in D.G.I.  
Organisation**

2896. SHRI DAYA RAM SHAKYA: Will the Minister of DEFENCE be pleased to state :

(a) how many permanently seconded Service Officers in D.G.I. organisation

(d) whether the Permanently Seconded Service Officer in D.G.I. often complain against their stagnation and if so, the reason why such extensions for retiring officers are given ; and

(c) whether every Permanent Seconded Officer in D.G.I. puts up his paper for extension of service before attaining the age of retirement ?